### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 235 of 2017**

Dated: 21st November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

### In the matter of:

M/s. Brahmani Thermal Power Private Ltd. .... Appellant(s)

Vs.

M/s Power Grid Corporation of India Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Ananya Mohan

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjna Dua for R-1

## **ORDER**

Learned counsel for respondent No.1 seeks a week's more time to file reply. She may take steps to file the same on or before 29.11.2017 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on <u>06.02.2018.</u>

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai) Chairperson